

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:506
ANSWERED ON:03.03.2005
SALE OF KEROSENE
Murmu Shri Hemlal

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to sanction setting up of Kerosene Sales Depot in open market by Public Sector Oil Companies;
- (b) if so, the details thereof;
- (c) whether the sale of Kerosene is to be done through the petrol pumps and by opening new depots at various places on block level at a price higher than the price of Kerosene at public distribution system outlets; and
- (d) if so, the number of divisions and petrol pumps where sales facility will be made available in the country during the first phase?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b) : Public Sector Oil Marketing Companies (OMCs) have been allowed to market free sale Kerosene over and above the Public Distribution System (PDS) requirement directly to the genuine customers. Mangalore Refineries & Petrochemicals Limited (MRPL) and Reliance Industries Limited (RIL) have also been allowed to market kerosene outside the PDS directly to genuine customers.

(c) & (d) : There is a proposal under consideration for strengthening the distribution network for PDS Kerosene with the objective of reaching the subsidized Kerosene to entitled consumers towards whom the subsidies are targeted.